

Loss of wheat crop due to rain in Punjab

1930. SHRI R. L. BHATIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the recent heavy rains in Punjab have damaged the wheat crop at many places;

(b) if so, whether any assessment of the damage caused has been made; and

(c) the steps taken to prevent the anticipated bumper crops from any major damage?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). It is a fact that the recent heavy rains in Punjab have damaged the wheat crop, but such damage is confined to an area of about 93,000 hectares out of a total of about 28 lakhs hectares of wheat area in Punjab. The Punjab Government has organised a special girdawari for the assessment of the precise damage with a view to providing relief on the scale approved by the State Government.

Protection of Monuments

1931. SHRI R. L. BHATIA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Archaeological Survey of India is at present protecting less than a fourth of the 15,000 known monuments of artistic and historical importance in the country;

(b) whether the States are not allotting adequate funds or taking care resulting in the decay of the monuments and innumerable precious idols and carvings being removed over the years and shipped off to the West; and

(c) whether Government have at any time considered the expediency of enlisting the aid of interested private concerns just like the trust looking after the Meenakshi Temple?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The Central Government is responsible for the maintenance of only such ancient and historical monuments and archaeological sites and remains as have been declared to be of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 (24 of 1958), their number is 3477.

(b) Maintenance of the ancient and historical monuments other than those declared to be of national importance and protected under the relevant State laws is the responsibility of the respective State Governments. Necessary measures are taken under the Antiquities and Art Treasures Act, 1972 for preventing fraudulent dealings in and smuggling of antiquities.

(c) No, Sir.

शीत लहर के कारण मृत्यु

1932. श्री आर. एन. रावेश :

श्री एन. ई. होरो :

क्या कृषि मंत्री यह बताने को तैयार करेंगे कि :

(क) क्या यह सच है कि हाल की शीत लहर के कारण अनेक गरब लोगों को मृत्यु हो गई है ;

(ख) यदि हां, तो उत्तर प्रदेश, बिहार, राजस्थान और उड़ीसा में शीत लहर से कितने व्यक्तियों की मृत्यु हुई है ;

(ग) पिछले वर्ष के आकड़ों की तुलना में इस वर्ष इन राज्यों में शीत-लहर में मरे व्यक्तियों के आकड़े क्या हैं ; और

(ब) इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की गई है ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय-
मंत्राध्यक्ष मंत्री (श्री धार. बी. स्वामीनाथन)

(क) से (ब) जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Cold storage during Sixth Plan

1933. SHRI HARIHAR SOREN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have any proposal to provide cold storage facilities to various States during the Sixth Plan period;

(b) if so, the number of cold storage which have been constructed by his Ministry in Orissa State; and

(c) the number of such cold storage which are expected to be constructed in Orissa State (district-wise) by the end of 1981-82?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
RURAL RECONSTRUCTION (SHRI
R. V. SWAMINATHAN): (a) Yes.

(b) and (c). No cold storage is constructed by the Ministry. However, Cold Storages are being set up by the Cooperatives with the assistance of State Government, supplemented by financial assistance from the National Cooperative Development Corporation. Out of 16 Cooperative Cold Storages organised in Orissa; 14 storages have so far been completed and two are under installation. Proposals for establishment of 6 Cooperative Cold Storages are under consideration of National Cooperative Development Corporation for providing financial assistance during 1980-81. Proposals for 1981-82 are yet to be received by National Cooperative Development Corporation from the State Government. District-wise position about the Cold Storages organised, under installation and under consideration during 1980-81 is given in the statement enclosed.

Statement

District-wise Position of Cooperative Cold storage in Orissa

Sl. No.	District	Number of Cold Storages organised	Out of Col. (3) number of Cold Storages under installation	Number of Cold Storages under consideration for assistance by National Cooperative Development Corporation during 1980-81
(1)	(2)	(3)	(4)	(5)
1.	Cuttack . . .	5	1	3
2.	Sambalpur . . .	2	—	1
3.	Koraput . . .	1	—	—
4.	Dhenkanal . . .	2	—	1
5.	Puri . . .	2	—	—
6.	Ganjam . . .	2	1	1
7.	Phulbani . . .	1	—	—
8.	Sundergarh . . .	1	—	—
TOTAL . . .		16	2	6